

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF AUGUST, 2021

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.08.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	59	2	2	59	146	9
FIRST APPEALS FROM ORDERS(OS)(COMM)	370	15	22	363	441	7
EXECUTION FIRST APPEALS(OS)(COMM)	9	2	1	10	1	1
EFA (COMM)	0	0	0	0		
RFA (COMM)	9	3	0	12		
FAO (COMM)	57	11	7	61	151	5

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.08.21	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.21	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	2593	55	17	2631	316	14
ORIGINAL MISC. PET. (I) (COMM)	373	37	51	359	204	6
ORIGINAL MISC. PET. (T) (COMM)	89	13	19	83	130	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	0	3	2	1	3	2
ORIGINAL MISC. PET. (COMM)	1750	43	29	1764	840	13
ORIGINAL MISC. PET. (ENF.) (COMM)	603	14	5	612	691	18
ORIGINAL MISC. PET. (EFA) (COMM)	31	5	0	36		
ARBITRATION APPEAL (COMM)	55	7	5	57	68	4
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	49	11	14	46	175	4
COUNTER CLAIMS (COMM)	149	2	1	150	95	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1	4	0	5		
CIVIL ORIGINAL (COMM-IPD-CR)	1	1	0	2		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	0	1	0	1		
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	0	2	0	2		
CIVIL APPEAL (COMM-IPD-CR)	0	0	0	0		
CIVIL ORIGINAL (COMM-IPD-PAT)	0	1	0	1		
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0		
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.